

New labour code by amendment in existing labour laws

†2168. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Government is moving towards bringing a new labour code by amending the provisions of existing labour laws;
- (b) if so, the blue print thereof and by when the same will be introduced; and
- (c) whether it is also a fact that the Ministry is contemplating to make the labourers' interests/rights more flexible by amending the labour laws?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The Second National Commission on Labour has recommended that the existing Labour Laws should be broadly grouped into four or five Labour Codes on functional basis. Accordingly, the Ministry has taken steps for drafting four Labour Codes on Wages; Industrial Relations; Social Security; and Occupation Safety, Health and Working Conditions respectively, by simplifying, amalgamating and rationalizing the relevant provisions of the existing Central Labour Laws. Out of these, the Labour Code on Wages has been introduced in Lok Sabha on 10.08.2017 and subsequently, referred to the Parliamentary Standing Committee on Labour. The rest of the codes are at pre-legislative consultative stage. These initiatives are expected to make the labourers' right more effective, flexible and in sync with emerging economic and industrial scenario.

World Bank's systematic country diagnostic for India

2169. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether as per the World Bank, in draft Systematic Country Diagnostic for India, India needs to create salaried and regular jobs with growing earnings which is a rare privilege in India rather than self-employed one to join the global middle class by 2047;
- (b) if so, the details thereof; and

†Original notice of the question was received in Hindi.

(c) the details of salaried and regular jobs created in the country during 2014-15, 2015-16, 2016-17 and 2017-18 till date, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) World Bank in its draft Systematic Country Diagnostics(SCD) for India expressed needs to create regular, salaried jobs with growing earnings rather than self-employed ones in order to join the ranks of the global middle class by 2047. However, as per the Government of India's Economic Survey 2017-18, if India's per capita income grows at 6.5 per cent annually, the country will reach upper-middle income status by the mid-to-late 2020s.

Besides Public sector, in view of presence of salaried employment in other sectors as well the data relating to salaried job persons is not maintained centrally.

Measures to restore tourism glory of Kashmir

2170. SHRI HARIVANSH: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that now Kashmir is not among the top places attracting foreign tourists;

(b) the names of top ten tourist places visited by foreign tourists in 2017;

(c) the measures being taken to restore tourism glory of Kashmir and convincing those countries which are issuing advisories to their citizens for not visiting Kashmir, to not issue such advisories; and

(d) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) and (b) The top ten States in terms of number of Foreign Tourist Visits (in millions) during 2016 were Tamil Nadu (4.72), Maharashtra (4.67), Uttar Pradesh (3.16), Delhi (2.52), West Bengal (1.53), Rajasthan (1.51), Kerala (1.04), Bihar (1.01), Goa (0.68) and Punjab (0.66).

This information is not available for the year 2017.

(c) and (d) The Ministry of Tourism, through its overseas offices, Ministry of External Affairs and the Indian Missions abroad, takes up the matter regarding lifting of travel advisories, as and when issued by different countries, to promote tourism in the country, including Kashmir.

Further, the Ministry of Tourism has posted an advisory on the website